

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.142  
CP 11 of 2020

**Proceedings under Section 71(10) of Co.act,2013**

**IN THE MATTER OF:**

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd  
V/s  
Essar Shipping Ltd

.....Applicant

.....Respondent

**Order delivered on: 06/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Pragati Bansal, Advocate  
For the Respondent : Mr. Nipun Singhvi, Adv. with Ms. Pragati Tiwari, Adv.

**ORDER**

The pleadings are complete.

Matter stands adjourned to 05.06.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**